- (vi) Payment of arrears against Labour Settlement:
- (vii) Payment of Ad-hoc Ex-gratia to some employees;
- (viii) Payment of Ex-gratia to all employees;
- (ix) Increase in Gratuity limit;
- (x) Enhancement of the rate of P.F. subscription.
- (c) No financial assistance has been provided to Maharashtra State Road Transport Corporation either by the State Government or Central Government during the said period.

Pulse Rate

- 698. SHRI K.A. SANGTAM: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether pulse rate is very high in Nagaland and varies from town to town:
- (b) if so, the reasons therefor and the remedial measures being taken/proposed to be taken by the Government in this regard; and
- (c) the comparative pulse rate in other North-Eastern States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No Sir. However, pulse rate varies as per the distance between two short Distance Charging Centres within Nagaland, which is a Long Distance Charging Area (LDCA).

- (b) Not applicable in view of (a) above.
- (c) The charging of calls in other North-Eastern States is on the same pattern which is applicable within Nagaland as well as in other parts of the country. The details are given below:

Pulse Rate

		Within the State		Outside the
		Maximum	Minimum	State (To other parts of the country)
1.	Arunacahal Pradesh	180 sec.	4 sec.	Upto 2 sec.
2.	Manipur	180 sec.	8 sec.	-do-
3.	Meghalya	180 sec.	4 sec.	-do-
4.	Mizoram	180 sec.	4 sec.	-do-
5.	Nagaland	180 sec.	8 sec.	-do-
6.	Tripura	180 sec.	8 sec.	-do-
7.	Assam	180 sec.	4 sec.	-do-

LPTs to be Upgraded during Ninth Plan

- 699. SHRI A. VENKATESH NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the details of LPTs proposed to be upgraded in Ninth Plan, State-wise:
- (b) whether the Government of Karnataka has submitted any proposal for the upgradation of LPTs into HPTs;
 - (c) if so, the details thereof;
- (d) whether the land for the purpose has already been acquired;
- (e) if so, the reasons for not starting the upgradation work; and
 - (f) the present position of the proposals?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ):
(a) A statement is enclosed.

(b) to (f) A proposal for upgradation of Low Power TV transmitter (LPT) at Raichur to High Power TV transmitter (HPT) has been received from Government of Karnataka and the scheme has been sanctioned.

Implementation of the project will be taken up after State Government hands over the identified site, depending on availability of resources and provision of other infrastructural facilities.

Statement

Existing LPTs proposed to be upgraded to HPTs in Phases

State	Location
1	2
Andhra Pradesh	Warangai
Assam	Guwahati DD II Silchar DD II
Bihar	Jamshedpur Patna DD II
Gujarat	Surat
Jammu & Kashmir	Kathua Srinagar DD II
Karnataka	Hassan Mangalore Mysore Raichur
Kerala	Cannanore Cochin DD II Trivandrum DD I

to Questions

1	2	
Madhya Pradesh	Guna Shahdol Ambikapur Bhopal DD II	
Maharashtra	Chandrapur Jalgaon Ratnagiri Nagpur DD II	
Meghalaya	Tura DD II	
Orissa	Baleshwar Berhampur Sambalpur DD II	
Rajasthan	Ajmer Jodhpur Jalpur DD II	
Tamiinadu	Kumbakonam	
Tripura	Agartaia DD II	
Uttar Pradesh	Banda Lakhimpur Lucknow DD II	
West Bengal	Balurghat Krishnanagar Kharagpur Shantiniketan Murshidabad DD II	
Pondicherry	Pondicherry	

[Translation]

Model Kendriya Vidyalayas

- 700. SHRI RAMPAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be please to state:
- (a) the total number of Model Kendriya Vidyalaya in the country. State-wise and location-wise:
- (b) whether the Government propose to set up more such Vidyalayas;
- (c) if so, the details thereof, State-wise and location-wise:
- (d) whether the residential facility is available for the teachers of these schools; and
 - (e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) Kendriya Vidyalayas Sangathan has decided to develop 50 Vidyalayas as Model Kendriya Vidyalayas at present. The statement showing the location and residential facility in these Vidyalayas is attached.

(e) The residential facility for teachers is available in 40 Kendriya Vidyalayas. The residential facility will be extended subject to the availability of land and funds in remaining Kendriya Vidyalayas. In addition construction work is in progress in two Vidyalayas and planning for construction is in hand for another four Vidyalayas.

Statement
List of Kendriya Vidyalayas to be developed as Model Kendriya Vidyalayas

State	Location & Name	Availability of Residential Facility
1	2	3
Andhra Pradesh	1. Nausenabagh No. II, Vishakhapatnam	Yes
	2. No. 1 Uppal, Hyderabad	Yes
Arunachal Pradesh	3. No. 1 Itanagar	Yes
Assam	4. Tejpur No. 1	Yes
	5. Khanapara, Guwahati	Yes
Bihar	6. Kankar Bagh No. 1, Patna	Yes
	7. No. 1 Bokaro	Under Planning
Delhi	8. No. 1 Delhi Cantt	Yes
	9. Andrews Ganj	Caretaker only
Goa	10. No. 1 Vasco-Da-Gama	Yes
Gujarat	11. No. 1 Ahmedabad	No
	12. IFFCO, Gandhidham	Yes

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